

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 46 of 1998

Friday, this the 9th day of January, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. Sabu K. Hameed,
S/o K.A. Hameed,
Kallupurackal House,
Kootickal PO, Kottayam District. .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. Sub Divisional Inspector (Postal),
Mundakkayam. .. Respondent

By Advocate Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 9-1-1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks for a declaration that he is
entitled to be considered for selection and appointment
as Extra Departmental Mail Carrier, Thalumkal Post Office
and for a direction to the respondent to consider him for
selection and appointment as Extra Departmental Mail
Carrier, Thalumkal Post Office, though his name is not
sponsored by the Employment Exchange.

2. The applicant says that there exists a vacancy of
Extra Departmental Mail Carrier at Thalumkal Post Office.

contd..2

He has passed SSLC and has registered his name with the Employment Exchange, Kanjirappally. Though he has submitted A-1 representation to the respondent to consider his candidature for appointment as Extra Departmental Mail Carrier, he apprehends that his candidature will not be considered for the reason that he is not sponsored by the Employment Exchange.

3. In the light of the pronouncement by the Apex Court that consideration of candidature for selection and appointment need not be confined to those who have been sponsored by the Employment Exchange, the applicant is also to be considered for the selection for the post of Extra Departmental Mail Carrier, Thalumkal Post Office to be held on 12-1-1998.

4. Accordingly, the respondent is directed to consider the applicant also, if he is otherwise qualified, along with other candidates in the selection to be held on 12-1-1998 or to any other date it is adjourned for the post of Extra Departmental Mail Carrier, Thalumkal Post Office, in spite of the fact that his name is not sponsored by the Employment Exchange.

0.

5. Standing counsel for the respondent submits that he will forward a copy of the application and a copy of this order to the respondent for compliance. We record the submission.

6. The original application is disposed of as above. No costs.

Dated the 9th of January, 1998

S.K. GHOSAL
ADMINISTRATIVE MEMBER

A.M. SIVADAS
JUDICIAL MEMBER

ak/91

LIST OF ANNEXURE

1. Annexure A1: Representation dated 8.1.1998 submitted by the applicant to the respondent.